

INCOME TAX APPELLATE TRIBUNAL : JODHPUR BENCH:
JODHPUR

No.F.17-Jd(ATJDP)/2026

Dated 13.01.2026

NOTICE

As directed, all stakeholders/assessee/Departmental Representative are requested to kindly intimate about the pending appeals of registration under RPAT Act and Kachha Arhatia at an early date so that the appeals be fixed for hearing on 28th and 29th January,2026.


Assistant Registrar

Copy to :

1. Notice Board.
2. Sr. Departmental Representative, ITAT, Jodhpur.
3. The ITAT, Bar Association, Jodhpur.
4. The Tax Bar Association, Jodhpur


Assistant Registrar